

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3158
ANSWERED ON:19.03.2001
CBI ENQUIRY ON WET LEASE DEAL
BABBAN RAJBHAR

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the enquiry against the officials of Air India associated with the wet lease deal has been completed;
- (b) if so, the findings of the enquiry;
- (c) the details of the officials of Air India found guilty in the enquiry; and
- (d) the action taken against them?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

- (a) No Sir. The matter was referred to Central Bureau of Investigation by Ministry of Civil Aviation.
- (b), (c) & (d) Do not arise.